

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3173
TO BE ANSWERED ON 31.12.2018**

SOCIAL SECURITY TO WOMEN UNDER NATIONAL AAROGYA MISSION

†3173. SHRI PRATAPRAO JADHAV:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has taken or proposes to take any step to provide to women daily wages earners/employees their wages, provident fund, ESI and other social security under Woman and Child Development Scheme and National Aarogya Mission;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): No, Madam. Only those women daily wage earners, who are engaged in factories and establishments covered under ESI Act are eligible for all benefits of ESI Scheme as per their entitlement.

The ESI Scheme is a contributory self-sustained scheme which is run on the contribution of covered employees & Employers. The employees who are covered under ESI Scheme had to pay the contribution of 1.75% of his wages whereas the employer of covered employee has to pay contribution of 4.75%. The covered employees are provided ESI Benefits subject to fulfilling contributory conditions as laid down in ESI Act.
